



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2011-12/362

RPCD.CO RRB.AML.No.7306 /03.05.28(A)/2011-12

January 24, 2012

The Chairmen
All Regional Rural Banks (RRBs)

Dear Sir,

Implementation of UNSCR 1929 (2010) on Non-proliferation
Government of India Order of November 04, 2011

Please find enclosed a [copy of Ministry of External Affairs Order dated November 4, 2011](#) published in the Gazette of India on implementation of United Nations Security Council Resolution 1929 (2010).

2. Utmost care should be taken by RRBs to ensure to cross check all account opening applications and transactions carried out in the existing accounts with the list of individuals / entities enlisted in the Gazette and report those accounts to Reserve Bank of India and Financial Intelligence Unit-India which bear resemblance with the individuals / entities listed therein.

3. Compliance Officer/Principal Officer should acknowledge receipt of this letter to our Regional Office concerned.

Yours faithfully

(I.S.Negi)
General Manager
Encls: As above